

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

O.A. 1074/1997

Date of order: 19.07.2002

Present : Hon'ble Mr. B.P. Singh, Administrative Member.  
Hon'ble Mr. N. Prusty, Judicial Member.

MUKTI PADA MONDAL

-V E R S U S-

UNION OF INDIA AND ORS.(CENTRAL RAILWAY)

For the applicant : None.

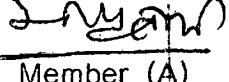
For the respondents : Mr. C. Samaddar, counsel.

O R D E R

When the matter is taken up today, none appears for the applicant even on the second call.

2. From the perusal of the case file, it is clear that on last three consecutive occasions none appeared for the applicant. It is thus clear that the applicant is no longer interested in pursuing the matter. The application is, therefore, dismissed for default.

  
Member (A)

  
Member (A)